

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.70/14/HDB/2017
NAME OF THE COMPANY	Akula Constructions Limited
NAME OF THE APPLICANT/PETITIONER	Akula Constructions Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

**Counsel for Applicant/Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad	Advocate	naviprasad@rediffmail.in 9440234074	Prasad

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard. Shri D.V.A.S. Ravi Prasad, Ld. Counsel for Petitioner.

C.P. is disposed of by separate order and orders pronounced.

  
**Member (T)**

pc

  
**Member (J)**